

Order No.83/RG/Spl./Misc. dated 25.04.2021


ORDER

In view of Notification No.60 Gen//XVII.3 (6-G) dated 25.4.2021, the Hon'ble High Court shall remain closed on 26.04.2021 (Monday) on account of sad demise of Hon'ble Mr. Justice Mohan M. Shantanagoudar, Judge of Hon'ble Supreme Court of India as a mark of respect to the late Hon'ble Judge.

Accordingly, Hon'ble the Chief Justice has been pleased to order that all the cases listed for 26.04.2021 shall be taken up by the respective Benches on 27.04.2021.

His Lordship has further pleased to order that the cases which were to be listed on 27.04.2021 shall be listed in the cause-list for 28.04.2021.

BY ORDER OF HON'BLE THE CHIEF JUSTICE.


(Yashwinder Paul Singh)
O.S.D. Judicial (Listing)
For Registrar General
25.04.2021